

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3452
TO BE ANSWERED ON 21ST MARCH, 2025**

TB ELIMINATION CAMPAIGN IN JAILS

3452: SMT. D K ARUNA:

SHRI EATALA RAJENDER:

SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether his Ministry has asked all the States and the Union Territories (UTs) to organise a 100-day intensified campaign on tuberculosis (TB) elimination in prisons and correctional institutions as part of the Union Government's commitment for eliminating the disease from India and if so, the details thereof;
- (b) whether his Ministry has asked the States and UTs to organise screening camps (Nikshay Shivir) in all prisons, covering all prison inmates in consultation with the State health department, State TB officers and district TB officers and if so, the details thereof; and
- (c) whether his Ministry agree that inadequate screening and lack of awareness are among the key challenges in controlling TB inside prisons and if so, the details thereof alongwith the changes made/implemented so far in Madhya Pradesh and Telangana with the details of funds sanction/utilized thereon?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c) The Government in consultation with the State Governments has launched a 100-Day TB Elimination Campaign in identified 347 priority districts across 33 State/UTs, to find missing TB cases, reduce TB deaths and prevent new cases. The campaign focuses on vulnerable population in the community which includes congregate settings like prisons. The campaign was implemented in 9 districts of Telangana and 23 districts of Madhya Pradesh.

Further, special awareness activities were taken up by the State Governments and through Jan Bhagidari to improve health seeking behaviour of vulnerable population. The details of prison inmates screened for TB, as well as funds utilized for the campaign in Telangana and Madhya Pradesh, as informed by the respective States are as under:

	Telangana	Madhya Pradesh
No. of prison inmates screened (in numbers)	7,341	21,259
Funds Utilized for campaign related activities (in Rs. Cr)	4.53	2.31
